

ITEM NO.26

COURT NO.4

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2446 of 2007

COMMISSIONER OF COM. TAXES, TVM

Appellant(s)

VERSUS

M/S. KTC AUTOMOBILES

Respondent(s)

(With appln. (s) for bringing on record and office report)

Date : 08/01/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Mr. K. Radhakrishnan, Sr. Adv.
Ms. Liz Mathew, AOR
Mr. M.F. Philip, Adv.

For Respondent(s) Mr. K. Parasaran, Sr. Adv.
Mr. A. Raghunath, AOR
Mr. B.G. Bhaskar, Adv.
Ms. Aditidani, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. K. Radhakrishnan, learned senior counsel
for the appellant and Mr. K. Parasaran, learned senior
counsel for the respondent.

Hearing concluded.

Judgment reserved.

Learned counsel for the parties shall file the
written notes/submissions within a week hence.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master